

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

4 Petition(s) for Special Leave to Appeal (C) No(s). 30714/201

s) STATE OF U P AND ORS Petitioner(s)

VERSUS

s) SHANTI DEVI AND ORS Respondent(s)
(with appln. (s) for c/delay in filing slp)

Date : 26/02/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhinav K. Malik, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

Mr. Rameshwar Prasad Goyal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

on The Ld. Advocate, Mr. K.K. Gautam, appearing on behalf of
Mr. Rameshwar Prasad Goyal, Advocate-on-record appears

behalf of all the respondents. He has filed vakalatnama on
behalf of respondent Nos.2 to 11, which is defective. Defec

ts be cured within two weeks' time and he has also to
file

vakalatnama and counter affidavit on behalf of the remaining
respondents except for respondent No.14, which as per
his

submission has died. The Ld. Counsel for the petitioner may

take appropriate steps in this regard.

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2016.02.26

List again on 11.5.2016.

16:48:39 IST
Reason:

TWAL)

(PAWAN DEV KO
Registrar